

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

APPEAL NO. 79 OF 2022

IN THE MATTER OF:

Tumkunta Narsa Reddy & Ors

...Appellants

Versus

State Level Environment Impact
Assessment Authority & Ors

...Respondents

REPORT FILED BY THE 3rd RESPONDENT

SL.NO.	DATE	PARTICULARS	PG.NO.
1.		Report	4-5
	25/7/2024	<p style="text-align: center;"><u>Annexure - 1</u></p> <p>1.Postal Acknowledgement to M/s Ramanjaneya Argo Industries, Wargal</p> <p>2. Postal Acknowledgement to M/s Bio Slice Private Limited</p> <p>3. Postal Acknowledgement to M/s Mahadevi Agro Mills Private Limited</p>	6.
2.	29/07/2024	<p style="text-align: center;"><u>Annexure - 2</u></p> <p>1.Online tracking status of notice issued to M/s Ramanjaneya Argo Industries, Wargal</p>	7
3.	<u>29/07/2024</u>	<u>Annexure - 3</u>	8

		Online tracking status of notice issued to M/s Bio Slice Private Limited	
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6.	<u>18/07/2024</u>	<u>Annexure - 6</u> Attested copy of notice issued to M/s Ramanjaneya Argo Industries, Wargal	11
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Mrs. H. Yasmeen Ali

Counsel for the 3rd Respondent

PLACE: Hyderabad

DATE: 03-08-2024

REPORT FILED BY THE 3RD RESPONDENT

1. It is submitted that the Hon'ble Tribunal on 15-07-2024 directed the 1st Respondent by their order stated as:

"The Project Proponent as well as the MoEFCC are directed to file their respective reports before the date of next hearing, without fail."

2. It is submitted that in obedience to the order of this Hon'ble Tribunal, we have inspected the project site on 17-07-2024 along with the concerned official. We submit that on the date of inspection we saw no construction taking place. However, we noticed certain constructions had been set up by the allottees, previously.

3. To stop the same with instant effect, Respondent No.3 (TSIIC) herein has issued notices dated 18-07-2024 to the concerned allottees. The following allottees that have been issued notices are as follows:

1. M/s Minali Medicinal Plants Processing LLP,
2. M/s RMJ Veritable Products Limited,
3. M/s Mahadevi Agro Mills Private Limited,
4. M/s Bio Slice Private Limited,
5. M/s Ramanjaneya Argo Industries, Warangal,
6. M/s Rajendar Feed LLP.

4. Some of the allottees have accepted the notice in person and the rest have been issued notices via registered post. The tracking ID along with the attested notices have been filed for the kind consideration of this Hon'ble Tribunal.



**CHIEF ENGINEER
T.G.I.C. LTD. HYDERABAD-4.**

5. Hence, in view of the above circumstances, we request this Hon'ble Tribunal to take these facts into consideration.



CHIEF ENGINEER
T.O.I.C. LTD. HYDERABAD-4.

RAN7851A/0101M TID-8078007851A/000
 PL. IRS. NEEDINETLA S.O (500055)
 Counter No:1, 25/07/2024, 13:32
 To: KARNAM FEED SRI HARI DEWANI
 PIN-500033, Jubilee Hills S.O
 From: (M) THE ZIM TOTT LTD
 Mt: 11000 Ark Fee: 7.00, REF: 17.0
 Amt: 29.50, Tax: 4.50, Amt Paid: 34.00 (Cash)
 (Track on www.indiapost.gov.in)
 Dial 18002441948 (Near Macks, Stay Safe)



RAN7851A/0101M TID-8078007851A/012
 PL. IRS. NEEDINETLA S.O (500055)
 Counter No:1, 25/07/2024, 13:32
 To: RIN SURE PUT THROUGH THE PIPE
 PIN-500015, Trinitibharry H.O
 From: (M) THE ZIM TOTT LTD
 Mt: 11000 Ark Fee: 7.00, REF: 17.0
 Amt: 29.50, Tax: 4.50, Amt Paid: 34.00 (Cash)
 (Track on www.indiapost.gov.in)
 Dial 18002441948 (Near Macks, Stay Safe)



RAN7851A/0101M TID-8078007851A/074
 PL. IRS. NEEDINETLA S.O (500055)
 Counter No:1, 25/07/2024, 14:32
 To: THE MANAGING MANAGER VI ADDA VI
 PIN-500033, Jubilee Hills S.O
 From: (M) THE ZIM TOTT LTD
 Mt: 11000 Ark Fee: 7.00, REF: 17.0
 Amt: 29.50, Tax: 4.50, Amt Paid: 34.00 (Cash)
 (Track on www.indiapost.gov.in)





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* Ref Number

Event Details For : RN074516009IN

Current Status : Not Delivered ADDRESSEE ABSENT

Date	Time	Office	Event
29/07/2024	14:05:00	Jubilee Hills S.O (Beat Number:9)	Not Delivered ADDRESSEE ABSENT

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Annexure -3



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* Consignment Number

RN074516026IN

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
IDA Jeedimetla S.O	25/07/2024 14:40:29	500033	29.50	Registered Letter	Jubilee Hills S.O	27/07/2024 16:25:09

Event Details For : RN074516026IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
27/07/2024	16:25:09	Film Nagar S.O	Item Delivered(Addressee)
27/07/2024	12:14:46	Film Nagar S.O (Beat Number:5)	Item Delivered [To: agro mills (Addressee)]
27/07/2024	10:22:58	Film Nagar S.O	Out for Delivery
27/07/2024	10:03:00	Film Nagar S.O	Item Received
27/07/2024	03:24:11	Hyderabad TMO	Item Dispatched
27/07/2024	00:34:33	Hyderabad TMO	Item Received
26/07/2024	16:49:57	Hyderabad CRC L1R	Item Dispatched
26/07/2024	16:05:05	Hyderabad CRC L1R	Item Bagged
26/07/2024	09:50:58	Hyderabad CRC L1R	Item Received
25/07/2024	15:20:32	IDA Jeedimetla S.O	Item Dispatched
25/07/2024	15:18:53	IDA Jeedimetla S.O	Item Bagged
25/07/2024	14:40:29	IDA Jeedimetla S.O	Item Booked

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* Indicates a required field.

* Consignment Number	<input type="text" value="RN074516012IN"/>	<input type="button" value="Track More"/>
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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
IDA Jeedimetla S.O	25/07/2024 14:40:29	500015	29.50	Registered Letter	Trimulgherry H.O

Event Details For : RN074516012IN

Current Status : Item Returned Addressee Left without instructions

Date	Time	Office	Event
30/07/2024	16:28:16	Manovikasnagar S.O	Item Returned Addressee Left without instructions
30/07/2024	15:59:25	Manovikasnagar S.O (Beat Number:8)	Not Delivered ADDRESSEE LEFT WITHOUT INSTRUCTIONS
30/07/2024	09:30:14	Manovikasnagar S.O	Out for Delivery
30/07/2024	08:49:46	Manovikasnagar S.O	Item Received
30/07/2024	05:26:52	Secunderabad TMO	Item Dispatched
30/07/2024	05:20:01	Secunderabad TMO	Item Received
30/07/2024	03:51:23	Hyderabad CRC L1R	Item Dispatched
30/07/2024	02:37:40	Hyderabad CRC L1R	Item Bagged
29/07/2024	22:30:45	Hyderabad CRC L1R	Item Received
27/07/2024	17:08:54	Trimulgherry H.O	Not Delivered Missent
27/07/2024	09:59:54	Trimulgherry H.O	Out for Delivery
27/07/2024	08:37:26	Trimulgherry H.O	Item Received
27/07/2024	04:05:52	Secunderabad TMO	Item Dispatched
26/07/2024	20:24:33	Secunderabad TMO	Item Received
26/07/2024	16:24:05	Hyderabad CRC L1R	Item Dispatched
26/07/2024	15:43:33	Hyderabad CRC L1R	Item Bagged
26/07/2024	09:50:58	Hyderabad CRC L1R	Item Received
25/07/2024	15:20:32	IDA Jeedimetla S.O	Item Dispatched

https://www.indiapost.gov.in/VAS/Pages/TrackConsignment.aspx

1/3

7/30/24, 10:18 PM

Track Consignment

25/07/2024	15:18:53	IDA Jeedimetla S.O	Item Bagged
25/07/2024	14:40:29	IDA Jeedimetla S.O	Item Booked

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M. ANURADHA
ZONAL MANAGER

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Annexure -5

TELANGANA
INDUSTRIAL INFRASTRUCTURE CORPORATION Ltd.,
(A Government of Telangana Undertaking)
Medchal-Siddipet Zone,
Admn. Office: Industrial Park, Jeedimetla,
Hyderabad- 500 055.
Email: zrm-mdl-ic@tsiic.telangana.gov.in

Lr.No. TGIIC/TSFPZ-Wargal/NGT Appeal No.79/2022

Date: 18.07.2024

To
M/s Minali Medicinal Plants Processing LLP,
R/o at H.No 8-2-418/1/2, Road No 4,
Banjara Hills,
HYDERABAD- 500 034
TELANGANA STATE.

Sir,

Sub: TGIIC - ZO- Medchal-Siddipet - Hon'ble National Green Tribunal,
Southern Zone orders passed on 24.03.2023 and 06.03.2024 -
Stop of development works - Reg.

Ref: 1. Order of the Hon'ble NGT dated 24.03.2023.
2. Order of Hon'ble NGT dated 06.03.2024.

-oOo-

It is to state that, that the appellant had filed IA No.97 of 2023 seeking
action against the respondent Nos. 1 to 10 for noncompliance of the orders
dt:24.03.2023 & 06.03.2024 in Appeal No.79/2022 under section 26 & 28 of NGT
Act and pass any other orders as this Hon'ble Tribunal may deem fit. The Hon'ble
Natioal Green Tribunal vide orders dated: 06.03.2024 directed the MoEF to file an
inspection report. As per oral submissions of the Counsel on behalf of MoEF, that in
the light of the above IA pending before the Hon'ble Green Tribunal, request not
to proceed with the developmental activities till the disposal of the above IA.

It is further informed that TGIIC has filed its Counter Affidavit and
contesting the matter in the Hon'ble National Green Tribunal and is trying to
resolve the issue at the earliest.

In view of the above, it is requested to follow the orders of the NGT& TGIIC,
Head Office, till further orders in the matter.

Yours faithfully,


ZONAL MANAGER

Copy submitted to the Vice Chairman & Managing Director, TGIIC, HO for favour
of Information.

Copy submitted to the Executive Director, TGIIC, HO for favour of information.

Copy submitted to the CGM(Legal), TGIIC, HO for favour of information and
request to kindly take necessary action in the matter.

Copy submitted to the GM(AM), TGIIC, HO for favour of information.

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M. ANURADHA
ZONAL MANAGER

TELANGANA
INDUSTRIAL INFRASTRUCTURE CORPORATION Ltd.,
(A Government of Telangana Undertaking)
Medchal-Siddipet Zone,
Admn. Office: Industrial Park, Jeedimetla,
Hyderabad- 500 055.
Email: zm-mdl-lic@tslic.telangana.gov.in

Lr.No. TGIIC/TSPZ-Wargal/NGT Appeal No.79/2022

Date: 18.07.2024

To
M/s Sri Ramanjaneya Agro Industries, Wargal,
R/O at 13-28, Main Road,
Jagadevpur Village & Mandal,
SIDDIPET DISTRICT
TELANGANA- 502 281.

Sir,

Sub: TGIIC - ZO- Medchal-Siddipet - Hon`ble National Green Tribunal,
Southern Zone orders passed on 24.03.2023 and 06.03.2024 -
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Ref: 1. Order of the Hon`ble NGT dated 24.03.2023.
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Yours faithfully,

Anuradha
ZONAL MANAGER

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Anuradha
18/7/24



M. ANURADHA
ZONAL MANAGER

TELANGANA
INDUSTRIAL INFRASTRUCTURE CORPORATION
(A Government of Telangana Undertaking)
National Studies Zone
Admin. Office: Industrial Park, Jeedameta,
Hyderabad - 500 055
Email: zrm_psa@tgiic.telangana.gov.in

Lr.No.TGIIC/TSFPZ-Wargal/NGT Appeal No.79/2022/

Date:18.07.2024

To
M/s.RMJ Veritable Products Limited,
Through the Director,
N-F/501, Chembur Gulmarg Co.Operative Housing,
R.C.Marg Chembur Madal,
Maharashtra- 400 071.

Sir,

Sub: TGIIC - ZO- Medchal-Siddipet - Hon'ble National Green Tribunal ,
Southern Zone orders passed on 24.03.2023 and 06.03.2024 -
Stop of development works - Reg.

Ref: 1. Order of the Hon'ble NGT dated 24.03.2023.
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Yours faithfully,

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Copy submitted to the CGM(Legal), TGIIC, HO for favour of information and request to kindly take necessary action in the matter.
Copy submitted to the GM(AM), TGIIC, HO for favour of information.

